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SEPARATE PAGING IS GIVEN TO THIS PART, IN ORDER THAT IT MAY BE FILED AS A SEPARATE COMPILATION

NOTICE

The undermentioned issue of the *Orissa Gazette Extraordinary* was published during the week ending Wednesday, the 30th August 1944:—

Sl. No.	Date of publication	Issued by	Subject
27	25th August 1944 ...	Government in the Supply and Transport Department.	1. Order prohibiting the movement or transport of fresh fish by rail from any of the railway stations in the district of Ganjam and in the Khurda subdivision of the district of Puri in the Province of Orissa to any place outside the Province. 2. Order empowering the Director of Development, Orissa, to require persons carrying on or employed in connection with the purchase and sale, etc., of fresh fish to produce accounts, etc.

Copies of the *Gazette Extraordinary* mentioned above will be supplied on indent to the Superintendent, Orissa Government Press, Cuttack. Indents should be submitted so as to reach the Superintendent, Government Press, Cuttack, within ten days of the date of issue of the Gazette.

Subscribers to particular parts can obtain copies of the above *Gazette Extraordinary* on payment at the rate of Re. 0-1-0 for every 16 pages or a fraction thereof and postage according to weight.

S. H. KHAN

Publisher, Orissa Gazette

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PART I

Appointments, Postings, Transfers, Powers, Leave and other Personal Notices

HOME DEPARTMENT
NOTIFICATIONS

The 24th August 1944

No. 4507-A.—In exercise of the powers conferred by sub-section (1) of section 164 of the Code of Criminal Procedure, 1898 (V of 1898), the Governor is pleased to empower Sri Hariram Sahu, Deputy Tahsildar, Chatrapur in the district of Ganjam, to record any statement or confession made to him in the course of an investigation under Chapter XIV of the said Code or at any time afterwards before commencement of the enquiry or trial.

The 24th August 1944

No. 4509-A.—In exercise of the powers conferred by section 37 of the Code of Criminal Procedure, 1898 (V of 1898), the Governor of Orissa is pleased to invest Sri Hariram Sahu, Deputy Tahsildar, Chatrapur in the district of Ganjam, with the following additional power specified in Schedule IV of the said Code as a power which the Provincial Government may confer on a Magistrate of the second class, namely:—

Power to commit for trial—section 206.

The 25th August 1944

No. 4547-A.—Mr. A. H. Kemp, I.C.S., whose services have been placed at the disposal of the Government of Orissa by the Government of Bihar, is appointed temporarily to be Additional Secretary to Government in the Home and Finance Departments.

The 35th August 1944

No. 4551-A.—On being relieved of his duties in the Home (Civil Defence) Department, Sri K. V. Krishna Rao is posted to the headquarters station of the district of Cuttack.

The 28th August 1944

No. 4589-A.—In exercise of the powers conferred by sub-section (1) of section 14 of the Code of Criminal Procedure, 1898 (V of 1898), the Governor of Orissa is pleased to confer upon Rai Sahib Bhabagrahi Misra, Deputy Magistrate and Deputy Collector and Special Officer in the Supply and Transport Department, all the powers conferred or conferrable by or under that Code on a Magistrate of the first class in regard to cases generally in the Province of Orissa.

The 24th August 1944

No. 4503-P.—Mr. F. H. C. Raynor, O.B.E., I.P., officiating Deputy Inspector-General of Police, Orissa, is appointed to officiate as Inspector-General of Police, Orissa, with effect from the 25th August 1944, P.M., vice Mr. E. A. O. Perkin, O.B.E., I.P., granted leave.

The 24th August 1944

No. 4504-P.—Mr. P. K. Mitter, I.P., Superintendent of Police, Criminal Investigation Department, Orissa, is appointed to officiate as Deputy Inspector-General of Police, Orissa, vice Mr. F. H. C. Raynor, O.B.E., I.P., promoted to officiate as Inspector-General of Police.

The 24th August 1944

No. 4505-P.—Rai Sahib Manbodh Panda, Deputy Superintendent of Police, Special Branch, Criminal Investigation Department, is promoted to officiate as Superintendent of Police, Criminal Investigation Department, vice Mr. P. K. Mitter, I.P., promoted to officiate as Deputy Inspector-General of Police.

The 24th August 1944

No. 4515-P.—Mr. E. A. O. Perkin, C.I.E., I.P., Inspector-General of Police, Orissa, is granted leave on average pay for one month and four days, preparatory to retirement, under rules 77, 81 and 86 of the Fundamental Rules, with effect from the 25th August 1944 or any subsequent date from which he is allowed to avail of the leave.

The 26th August 1944

No. 4562-P.—Mr. R. K. Padhi, I.P., Assistant Superintendent of Police, whose services have been placed at the disposal of the Government of Orissa, is posted to hold charge of the Rayaghada subdivision in the district of Koraput, vice Mr. A. K. Ghosh, I.P., Assistant Superintendent of Police, granted leave in notification No. 4305-P., dated the 15th August 1944.

Notification No. 4408-P., dated the 21st August 1944, is hereby cancelled.

The 30th August 1944

No. 4615-P.—The words "officiating Superintendent of Police" in notification No. 4395-P., dated the 19th August 1944, published at page 115, Part I of the *Orissa Gazette*, dated the 25th August 1944, should be read as "Superintendent of Police".

The 25th August 1944

No. 1582-P.R.O.—Captain N. Mohanty of the First Orissa Civil Pioneer Force is granted leave for fifty-one days, i.e., earned leave on full average pay for forty-three days and extraordinary leave for the remaining eight days without pay, with effect from the 27th March 1944, forenoon, under rules 4(a) and (b) and 5 of the Civil Pioneer Force Revised Leave Rules.

The 25th August 1944

No. 1584-P.R.O.—Captain N. Mohanty of the First Orissa Pioneers is granted leave for one month, i.e., earned leave on full average pay for twelve days and unearned leave on half average pay on medical certificate for the remaining eighteen days, with effect from the 13th March 1943, forenoon, under rule 11(3) of Civil Pioneer Force Leave Rules, 1942.

The 30th August 1944

No. 1600-P.R.O.—In supersession of notification No. 3195-P.R.O., dated the 27th November 1943, Lt. A. K. Palit of the First Orissa Pioneer Force is granted earned leave on full average pay for a period of thirty days, with effect from the 2nd December 1943, forenoon, under rule 11(3) of the Civil Pioneer Force Rules, 1942, read with Memorandum No. PF-41, dated the 14th October 1943, from the Government of India, Department of Labour, with permission to suffix the 1st and 2nd January 1944 which were holidays.

The 29th August 1944

No. 7300-C.D.—The services of Mr. J. C. Ghosh, I.P., Additional A. R. P. Controller, are replaced at the disposal of the Home (Police) Department, Orissa, with effect from the 15th September 1944.

By order of the Governor
J. E. MAHER

Chief Secretary to Government

HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENT NOTIFICATIONS

The 25th August 1944

No. 3208-L.S.-G.—In exercise of the powers conferred by sub-section (3) of section 43 of the Madras Local Boards Act, 1920 (Madras Act XIV of 1920), as applied to the Agency, the Governor of Orissa is hereby pleased to remove the officers of the Taluk Board of Rayaghada in Koraput district specified in column 1 of the schedule below from the offices specified against them in column 2 thereof:—

SCHEDULE

1 Name of officer	2 Office from which removed
1. The Stationary Sub-Magistrate, Ghumsur.	Member, Taluk Board
2. The Taluk Officer, Rayaghada.	Vice-President, Taluk Board, Rayaghada.

The 30th August 1944

No. 3248-L.S.-G.—Major R. T. Hicks, O.B.E., I.M.S., Civil Surgeon, Cuttack, Superintendent, Cuttack General Hospital and Principal, Orissa Medical College and the Orissa Medical School, is granted leave on average pay for a further period of twelve days, with effect from the 20th August 1944, under Fundamental Rules 77 and 81 in extension of the leave granted in notification No. 2526-L.S.-G., dated the 5th July 1944.

The 30th August 1944

No. 3249-L.S.-G.—Rai Bahadur Dr. S. N. Acharya, M.B., D.T.M., Civil Surgeon, Balasore, is allowed to continue to act as the Civil Surgeon, Cuttack, Superintendent, Cuttack General Hospital and Principal, Orissa Medical College and the Orissa Medical School, during the extended period of leave granted to Major R. T. Hicks, O.B.E., I.M.S., in notification No. 3248-L.S.-G., dated the 30th August 1944.

The 30th August 1944

No. 3250-L.S.-G.—Dr. J. N. Das, M.B., D.T.M., Lecturer of Surgery, Orissa Medical School and Deputy Superintendent, Cuttack General Hospital, is allowed to continue to act as the Civil Surgeon, Balasore, vice Rai Bahadur Dr. S. N. Acharya, M.B., D.T.M., allowed to continue to act as Civil Surgeon, Cuttack, Superintendent, Cuttack General Hospital and Principal, Orissa Medical College and the Orissa Medical School in notification No. 3249-L.S.-G., dated the 30th August 1944.

The 30th August 1944

No. 3253-L.S.-G.—On being relieved of his duties as the acting Civil Surgeon, Cuttack, Superintendent, Cuttack General Hospital and Principal, Orissa Medical College and the Orissa Medical School, Rai Bahadur Dr. S. N. Acharya, M.B., D.T.M., Civil Surgeon, Balasore, is transferred to Berhampur as the Civil Surgeon, Ganjam.

The 30th August 1944

No. 3254-L.S.-G.—Rai Sahib Dr. A. P. Sinha, M.B., D.T.M., Civil Surgeon, Ganjam, is transferred to Balasore as the Civil Surgeon of the same district and Superintendent, District Jail, Balasore, vice Rai Bahadur Dr. S. N. Acharya, M.B., D.T.M., transferred.

The 30th August 1944

No. 3255-L.S.-G.—Dr. Narayan Das Dutta, M.B., D.T.M., officiating Civil Surgeon, Koraput, is appointed to act as the Civil Surgeon, Sambalpur and Superintendent, District Jail, Sambalpur, vice Dr. Sarat Chandra Ray, M.B., granted leave, preparatory to retirement.

The 30th August 1944

No. 3256-L.S.-G.—Dr. Jagannath Das, M.B., D.T.M., Lecturer of Surgery, Orissa Medical School and Deputy Superintendent, Cuttack General Hospital, is appointed to act as the Civil Surgeon, Koraput and Superintendent, District Jail, Koraput, vice Dr. Narayan Das Dutta, M.B., D.T.M., transferred.

By order of the Governor
V. RAMANATHAN
Secretary to Government

DEVELOPMENT DEPARTMENT NOTIFICATIONS

The 26th August 1944

No. 2842-D.—Sri Kishore Chandra Panigrahi is appointed provisionally substantively to be a Sub-Registrar on probation, with effect from the date he joined his duties in the Registration Department.

2. Notification No. 770-D., dated the 7th March 1944, is hereby cancelled.

The 26th August 1944

No. 2843-D.—Sri Bishnu Charan Misra is appointed to act as a Sub-Registrar, vice Sri Upendra Swain, Sub-Registrar, on deputation to war service.

2. Notification No. 304-D., dated the 2nd February 1944 is hereby cancelled.

By order of the Governor
P. C. DAS
Secretary to Government

DEPARTMENT OF SUPPLY AND TRANSPORT NOTIFICATIONS

The 30th August 1944

No. 15367-S.T.—In pursuance of section 12 of the Hoarding and Profiteering Prevention Ordinance, 1944 (Ordinance No. XXXV of 1943), the Governor of Orissa is pleased to empower the Assistant Civil Supplies Officers to exercise the powers within their respective jurisdiction under clauses (b), (c), (d), (e) and (f) of sub-section (1) of the said section.

By order of the Governor
C. S. JHA
Secretary to Government

The 30th August 1944

No. 15371-S.T.—In pursuance of clause 3 of the Orissa Cattle, Goats and Sheep (Movements and Transactions) Control Order, 1944, I, C. S. Jha, Controller of Supply and Transport, Orissa, authorise the Collector of Koraput to issue permits for the movement or transport of cattle owned by the bona fide residents of the district of Koraput for purposes other than slaughter from the said district.

By order of the Governor

C. S. JHA

*Controller of Supply and Transport, Orissa
The 30th August 1944*

No. 15376-S.T.—Sri Gajendra Nath Mitra, Fishery Officer, Orissa, is appointed provisionally to act as the Assistant Director of Fisheries under the Director of Development, Orissa, with effect from the date on which he takes over charge, until further orders.

By order of the Governor

C. S. JHA

Secretary to Government

PUBLIC WORKS DEPARTMENT NOTIFICATIONS

The 26th August 1944

No. 8742-E.—Earned leave for three days, with effect from the 19th March 1944, under rules 6 and 9 of Orissa Leave Rules, is granted to Sri S. R. Padhi, Assistant Engineer, in extension of the leave sanctioned in notification No. 4413-E., dated the 15th December 1943.

BRIJ NARAYAN
Chief Engineer

The 28th August 1944

No. 8769-E.—Leave on average pay for one month and fourteen days, with effect from the 2nd October 1944, under Fundamental Rules 77 and 81 is granted to Mr. W. R. Fleury, I.S.E., Under-Secretary to Government, Public Works Department.

He is also permitted to prefix the ensuing Puja holidays.

By order of the Governor

BRIJ NARAYAN

Secretary to Government

SUBORDINATE CIVIL SERVICE HOME DEPARTMENT NOTIFICATION

The 25th August 1944

No. 4549-A.—On being relieved of his duties in the Supply and Transport Department, Maulavi Syed Ali Yunus, Sub-Deputy Collector on probation, is posted to the headquarters station of the district of Cuttack, with effect from the 22nd July 1944.

By order of the Governor

J. E. MAHER

Chief Secretary to Government

OFFICE OF THE REVENUE COMMISSIONER [INSPECTOR-GENERAL OF REGISTRATION] NOTIFICATIONS

The 28th August 1944

No. 1234—XXIX-24/44-Regn.—Sri Narasing Panda, Sub-Registrar of Berhampur, was granted leave on average pay for two days from the 3rd July 1944 to the 4th July 1944 and leave on average pay on medical certificate for fourteen days from the 5th July 1944 to the 18th July 1944 with permission to prefix Sunday, the 2nd July 1944.

The 28th August 1944

No. 1235-Regn.—Sri Narayan Prasad Kanungo, probationary Sub-Registrar, attached to the Sadr Registration Office, Chatrapur, was appointed to act as Sub-Registrar, Berhampur, from the 13th July 1944 to the 18th July 1944 during the absence of the permanent incumbent on leave.

R. A. E. WILLIAMS

Inspector-General of Registration, Orissa

CO-OPERATIVE SOCIETIES NOTIFICATION

The 25th August 1944

No. 7405.—Whereas after the holding of an inquiry under sub-section (1), section 38 of the Madras Co-operative Societies Act, 1932, into the constitution, working and financial condition of the Berhampur Labour Co-operative Society, Ltd., bearing registration No. 245 of 28th May 1928 in the district of Ganjam, I am of opinion

that the said society ought to be dissolved; now, therefore, in exercise of the power conferred by sub-section (1), section 44 of that Act, I hereby cancel the registration of the said society.

And further, in exercise of the power conferred by sub-section (1), section 47 of the same Act, I hereby appoint the Assistant Registrar, Co-operative Societies, Berhampur Circle, to be liquidator of the abovenamed society.

S. C. ROY

*Deputy Registrar
Co-operative Societies, Orissa*

**PUBLISHED UNDER THE AUTHORITY
OF THE HIGH COURT OF
JUDICATURE AT PATNA
NOTIFICATIONS**

The 22nd August 1944

No. 29-A.—In partial modification of notification No. 7-A., dated the 14th April 1944, it is hereby notified that the Hon'ble the Chief Justice is pleased to appoint Sri Krushna Chandra Nanda, Munsif of Jajpur, under orders of transfer to Cuttack as an Additional Munsif, to be Assistant Registrar of the Circuit Court at Cuttack, with effect from the date on which he takes over charge of the duties of that office.

By order of the Hon'ble the Chief Justice
A. SALISBURY
Registrar

The 22nd August 1944

No. 30-A.—Sri Krushna Chandra Nanda, Assistant Registrar of the Circuit Court at Cuttack, is appointed, in addition to his own duties, to be a Munsif of Cuttack.

By order of the High Court
A. SALISBURY
Registrar

**JAIL VISITORS
NOTIFICATION**

The 21st August 1944

No. 3308—XXXV-15/44-G.—The Revenue Commissioner has been pleased to appoint the following persons to be non-official visitors of the Koraput District Jail for a period of two years, with effect from the 22nd August 1944:—

- (1) Sri B. N. Samantaroy, M.L.A.
- (2) Sri Radhamohan Panda, M.L.A.
- (3) Sri T. Ramarao Naidu, B.A., B.L., Assistant Dewan, Jeypore.
- (4) Sri N. K. Misra, B.A., B.L., Public Prosecutor, Jeypore.
- (5) Dr. D. Kameswara Rao, M.B., B.S.

By order of the Revenue Commissioner
H. Bhole
Assistant Secretary

TREASURY NOTICE

The 25th August 1944

Sri Banambar Mohanty, Deputy Collector, is placed in charge of the Puri Treasury, with effect from the forenoon of the 18th August 1944 and is authorised to draw Government drafts and Bank drafts on other Treasuries, Reserve Banks and Imperial Banks.

B. PATNAIK
Collector, Puri